



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.09.2024

### NOTICE

Please take notice that the following matter listed in the Supplementary Cause List of the Court – II on 11.09.2024 at 10:25 AM as item no. 01 “**For Judgment**” will not be pronounced.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 238 of 2023	Adesh Gupta & Ors. Vs. Liberty Shoes Ltd. & Ors.	Manish Kaushik	Aditya Shandilya Aamir Zafar Khan Abhishek YHadav Krishnajyoti Deka

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)